

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. I

Customs Appeal No. 263 of 2011

Ajay Enterprises Pvt. Ltd.

..... Appellant

Versus

C.C. New Delhi (Import & General)

..... Respondent

APPEARANCE:

Mr. Kishore Kunal, Mr. Anuk Kumar, Ms. Vidhi Goel and Mr. Bhavi Midha,
Advocates for the Appellant

Mr. N.M. Goyal, Authorised Representative for the Department

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: January 19, 2026

ORDERSHEET

The appeal is allowed. For order, see order of date in Customs
Appeal No. 259 of 2011.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

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